

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

REVIEW PETITION NO. 22 OF 2015
IN
APPEAL NO. 108 OF 2014

Dated: 9th October, 2017

In the matter of:

Udupi Power Corporation Ltd.

... Review Petitioner(s)/R-2

Versus

Power Company of Karnataka & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Ms. Meghana Aggarwal

**Counsel for the Respondent(s) : Mr. Parvesh Thakur for
Mr. D.L. Chidananda**

ORDER

We have heard the brief submissions of the learned counsel for the parties. Pleadings are said to be completed.

List the matter for hearing on **08.12.2017**.

(Justice N.K. Patil)
Judicial Member

(I. J. Kapoor)
Technical Member

mk/vt